

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3148-3149 OF 2002

TAMIL NADU HOUSING BOARD

Appellant (s)

VERSUS

L. CHANDRASEKARAN & ORS.

Respondent(s)

(With appln.(s) for directions and with office report)

Date: 21/01/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY

For Appellant(s)
(For Tamil Nadu
Housing Board)Mr. A.K. Ganguly, Sr. Adv.
Mr. T. Harish Kumar, Adv.
Mr. Prasanth P., Adv.
Mr. V. Vasudevan, Adv.
Mr. S. Thananjayan, Adv.

For Respondent(s)

Mr. Narendra Kumar, Adv.
Mr. Pravesh Thakur, Adv.
Mr. Pramod Dayal, Adv.
Mr. S. Ramesh, Adv.
(For respondent no.1 & 2)

Mr. T. Harish Kumar, Adv.
(For respondent no.3)

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.
Order reserved.(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master